

F. No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 30 May 2020

ORDER No. 52 of 2020

Hon'ble President is pleased to order the roster for **CESTAT, Allahabad** for the period from 1.6.2020 to 31.07.2020 as follows:

PERIOD/TIME	BENCH	WORKS ASSIGNED
From 1.6.2020 to 31.7.2020 (only in the forenoon)	Ms. Archana Wadhwa, Hon'ble Member (Judicial) and Mr. Anil G. Shakkwar Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 1.6.2020 to 31.7.2020 (every afternoon)	Ms. Archana Wadhwa, Hon'ble Member (Judicial)	Single Member Matters

Note:

1. From 1.6.2020 to 5.6.2020, members will do Chamber work.
2. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution.
3. Whenever one of the members is on leave the other Member will hear Single Member cases.
4. On every Friday afternoon special bench sitting will be notified, if any.
5. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in.

By order



(Bineesh Kumar K.S.)

Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Assistant Registrar/Bar Association/O/O Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Assistant Registrar